



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.63/568/2021

DATED THIS THE 17th DAY OF JUNE, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE SHRI TARUN SHRIDHAR, MEMBER (A)

(On video conference from his residence at New Delhi).

1. Sh. Manoj Kumar Paswan S/O Sh. Feku Paswan, aged 32 years
2. Rohit Yadav S/O Sh. Munna Yadav
3. Sumit Kumar S/O Sh. Krishan Singh
4. Annu Saini D/O Sh. Bhim Singh
5. Chand Lal S/O Sh. Madan Singh
6. Kartik Thakur S/O Sh. Raj Kumar
7. Shubham Sharma S/O Sh. Rajinder Sharma
8. Ankush Guleria S/O Sh. Jagmohan Singh

All the applicants are working as Boiler Attendant in the office of Director, Central Research Institute, Kasauli, District Solan, Himachal Pradesh. Pin Code – 173204. (Group C Employees)

....Applicants

(By Advocate Sh. K.B. Sharma – through video conference)

Vs.

1. Union of India through the Secretary to Government of India, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi. Pin Code – 110011.
2. The Secretary, Department of Expenditure, Ministry of Finance, North Block, New Delhi – 110011.
3. Director General of Health Services, Ministry of Health & Family Welfares, Nirman Bhawan, New Delhi. Pin Code – 110011.



4. Director, Central Research Institute, Kasauli, District Solan, Himachal Pradesh. Pin Code – 173204.

.....Respondents

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

M.A. No. 1198/2021

M.A. No. 1198/2021 has been filed by the applicants seeking leave of this Tribunal to permit them to join together and to maintain the joint Original Application before this Tribunal.

Prayer made in the said Miscellaneous Application is allowed for the reasons stated therein.

Accordingly, the applicants are permitted to join together and to maintain a joint Original application before this Tribunal.

ORIGINAL APPLICATION

1. The present Original Application has been filed by the applicants under Section 19 of the Administrative Tribunals Act, 1985 making therein the following prayer :-

“a. Issue direction to the respondents to pay to the applicants the pay scale of Rs. 5200-20,200 + G.P. of Rs. 2400/- at par with their counter parts working as Boiler Attendants in Safdarjung Hospital, Delhi and Dr. Ram Manohar Lohia Hospital, New Delhi, from due date along with all consequential benefits like arrears of pay and allowances etc with interest @12% p.a. from due date to actual payment is made.”

2. At the very outset, learned counsel for the applicants submitted that before filing the present Original Application, the applicants submitted separate representations (Annexure A-10 Colly) with the respondents. The said



representations have been forwarded by the Director, Central Research Institute, Kasauli to Director General of Health Services, New Delhi vide letter dated 19.08.2020 for his consideration.

3. Learned counsel further submitted that a period of about an year has elapsed but upto now, the Director General of Health Services has not taken any decision over the said representations. Learned counsel still further submitted that the applicants will be satisfied if a direction is issued to the Director General of Health Services, New Delhi to decide their pending representations within a time frame.
4. Keeping in view, the aforesated limited prayer made by learned counsel for the applicants, we deem it appropriate to dispose of the present Original Application at the admission stage itself without entering into the merits of the case.
5. Accordingly, the Original Application is disposed of with a direction to Director General of Health Services, New Delhi (Respondent No. 3 herein) to decide the applicants' pending representations (Annexure A-10 Colly) and pass a reasoned and speaking order in accordance with law within a period of 2 months from the date of receipt of a certified copy of this order.
6. Ordered accordingly. However, there shall be no orders so as to costs.

(TARUN SHRIDHAR)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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